

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.303

IA-2972/2022

In

IB-606(ND)/2021

IN THE MATTER OF:

M/s. Bansal Trading Company

Vs.

M/s Periwinkle Herbal Pvt. Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 26.09.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:


For the Applicant
For the CoC

: Adv Sanyam Jain
: Adv Rachit Ranjan

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **19.10.2022.**


(Madhu Narula)
Court Officer (Court III)